

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/ 42 /A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
✓ Shri Thaneswar Kalita
Member, MACT No.3,
Kamrup(M), Guwahati.

Dated Guwahati, the 4th January 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Email dated 28th December 2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for 2(two) days casual leave on 29.12.2018 and 31.12.2018 with station leave permission, by your official vehicle, at your own cost, from the morning of 29.12.2018 till the evening of 31.12.2018 has been [✓] granted / ~~rejected~~.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Polar